

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LEEL ELECTRICALS LIMITED Date of Commencement of Liquidation: 06-12-2021; List of Stakeholders as on Date: 18-02-2022; Name of IP: Mr. Ganga Ram Agarwal; Process Number: 2; Last 5 digit of registration number: 12777

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	7903154958	10	7903154958	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	142301160	1	142301160	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	97	12691769	97	10724337	0	1967432	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	176	115155866	176	61240641	0	53915225	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	8	8506825313	8	8049474570	0	0	457350743	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	134	521279525	134	415245137	0	97796381	8238007	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1243000000	1	1243000000	0	0	0	<a href="#">Annexure 9</a>
Total		427	18444408591	427	17825140803	0	153679038	465588750	